



सत्यमेव जयते



GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY

Intellectual Property Bhavan, Near Antop Hill Head Post Office  
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211  
Fax: 24140808, 24132295 Website: www.ipindia.gov.in  
Hearing Board virtual mode July-2024

NO	DATE OF HEARING & TIME	OPPOSITION NO.	APPLN NO.	NAME PF PARTIES	NAME OF REPRESENTATIVE	HEARING OFFICER
1	01/07/2024 10.30 AM TO 01.30 PM/	1303383	6258971	VISTAAR MULTIMEDIA SERVICES PRIVATE LIMITED Vs VISTARA MEDIA PRIVATE LIMITED	ATHUL.C.K. info.abslead@gmail.com Vs ATUL & ASSOCIATES atuladvocate@gmail.com	Assistant Registrar Manjusha madam
2	01/07/2024 10.30 AM TO 01.30 PM/	1036067	3516306	GAURAV GRUH UDHYOG ( PROP. MOHD. PARVEZ MOHD. FAROOQUE KALIWALA ) Vs INDO BRINE INDUSTRIES LIMITED	HARISH T SUMYANI harishsumyani@gmail.com Vs JASANI & COMPANY. jasaniandcompany@hotmail.com	Assistant Registrar Manjusha madam
3	01/07/2024 10.30 AM TO 01.30 PM/	1104362	4589212	RAJESHWAR MAHADEVRAO NIWAL Vs MADAN MOHAN YADAV MANAGING DIRECTOR M/S ARAVALI GIR DESI COW DAIRY & MILK PRODUCTS PVT. LTD.	SANJOG PANDERE sanjog.pandere@gmail.com Vs CHETAN KUMAR GIRI chetankumaradv@gmail.com	Assistant Registrar Manjusha madam
4	01/07/2024 10.30 AM TO 01.30 PM/	742731	1664582	ENTOD PHARMACEUTICALS LTD. Vs MICRO LABS LIMITED	R.K. DEWAN & CO. trademarks@rkdewan.com Vs V. RAVI, ADVOCATE. ravisanta@gmail.com	Assistant Registrar Manjusha madam

5	01/07/2024 10.30 AM TO 01.30 PM/	751666	1761021	ENTOD PHARMACEUTICALS LTD. Vs TORRENT PHAMACEUTICALS LTD	R.K. DEWAN & CO. trademarks@rkdewan.com Vs R. R. SHAH & CO. info@rrshahandco.com	Assistant Registrar Manjusha madam
6	01/07/2024 10.30 AM TO 01.30 PM/	1272582	6186839	ANOOP KUMAR BUDHWANI PROPRIETOR OF HARI TRADERS Vs AKASH DURLABHBHAI LATHIYA	NEWTON REGINALD tm@verveindia.com Vs JAYKISHAN VIKRAMBHAI BHOPALA	Assistant Registrar Manjusha madam
7	02/07/2024 10.30 AM TO 01.30 PM/	948797	2784101	MANISH HARESHWAR UPADHYAY Vs PIDILITE INDUSTRIES LTD.,	RAJESH SANAT UPADHYAYA info@rsulegal.com Vs Khaitan & Co. tm.mum@khaitanco.com	Assistant Registrar Manjusha madam
8	02/07/2024 10.30 AM TO 01.30 PM/	1194126	4865124	VAHIDULLAH HAFIZULLAH KHAN Vs Shri Rajesh Chugh, S/o Shri Amir Chand, S/o Late Shri Amir Chand Chugh, (Karta) of Amir Chand & Sons (HUF)	THAKKAR ASSOCIATE. thakkarassociates@yahoo.com Vs BEACON LEGAL cspatney@gmail.com	Assistant Registrar Manjusha madam
9	02/07/2024 10.30 AM TO 01.30 PM/	1124095	4962609	TANU KHOKHANI Vs Genesis Colors Limited	TAS & CO., tasnco3@gmail.com Vs RAJESH KUMAR. S ip.legal@ril.com	Assistant Registrar Manjusha madam
10	02/07/2024 10.30 AM TO 01.30 PM/	1204126	5310992	RAMESH D RAVARIYA Vs VINEET MUNDRA,	BANDHUJI TRADE MARK CO. tmrvinod@gmail.com Vs CHAKRABORTY & ASSOCIATES chakrabortynassociates@gmail.com	Assistant Registrar Manjusha madam
11	02/07/2024 10.30 AM TO 01.30 PM/	1019899	4212005	AMAN VIJAY JAIN Vs KALMESH TIRPATI		Assistant Registrar Manjusha madam

12	02/07/2024 10.30 AM TO 01.30 PM/	1290985	6176149	M/S KAMCO CHEW FOOD PVT LTD Vs PARLE PRODUCTS PVT. LTD	G.S. RIJHWANI & CO. gsrijhwani12@gmail.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
13	03/07/2024 10.30 AM TO 01.30 PM/	949997	2712764	SHANTI GALA ALPA GALA, NITAL GALA, PRASHANT GALA, VAIBHAV GALA Vs Chanel SARL	INNOVATIVE CONSULTANTS info@inovative.co.in Vs ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
14	03/07/2024 10.30 AM TO 01.30 PM/	971668	3940649	CAJUMOL DAIRY & AGRO PRODUCTS Vs MAJI AMDAR K.B. ROHAMARE DUDH SHITKARAN KENDRA	LAW PROTECTOR trademark.lawprotectors@gmail.com Vs HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE joshiharshwardhan.csllb@gmail.com	Assistant Registrar Manjusha madam
15	03/07/2024 10.30 AM TO 01.30 PM/	1286598	6111169	MR. BASANT PHERUMAL MAKHIJA TRADING AS M/S. SATYAM SHIVAM SUNDARAM Vs A. H. PRODUCTS PRIVATE LIMITED	SURESH & CO. sbutani2@gmail.com Vs TAJ TRADE MARK info@tajtrademark.in	Assistant Registrar Manjusha madam
16	03/07/2024 10.30 AM TO 01.30 PM/	1278252	6107983	MOKSHY SURGICALS Vs AERONUTRIX SPORTS PRODUCTS PVT. LTD	NEWTON REGINALD tm@verveindia.com Vs NAGPAL & ASSOCIATES mail@nagpal.law	Assistant Registrar Manjusha madam
17	03/07/2024 10.30 AM TO 01.30 PM/	1280414	6107983	MOKSHY SURGICALS Vs SOLITAIRE PHARMACIA PVT. LTD.	NEWTON REGINALD tm@verveindia.com Vs DJS LEGAL info@djslegal.com	Assistant Registrar Manjusha madam
18	04/07/2024 10.30 AM TO 01.30 PM/	886291	2753113	NAVJYOTI PRODUCTS Vs AGROHA ENTERPRISES PVT LTD	J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in Vs DP SONI the_goodwill@rediffmail.com	Assistant Registrar Manjusha madam

19	04/07/2024 10.30 AM TO 01.30 PM/	1016846	3487756	VINODKUMAR CHUNILAL JAIN Vs INDIA FOOD EXPORTS,	KAUSTUBH NITIN KAMAT kkconsultantslegal@gmail.com Vs L.R. SWAMI CO. trademark@lrswami.com	Assistant Registrar Manjusha madam
20	04/07/2024 10.30 AM TO 01.30 PM/	1013943	4211235	MR. JAYESH TALKSHI SANGOI PROPRIETOR OF J. T. SALES Vs M/s Red Rose Marketing Ltd.,	KAUSTUBH NITIN KAMAT kkconsultantslegal@gmail.com Vs DELHI REGISTRATION SERVICES drs.filings@unitedandunited.com	Assistant Registrar Manjusha madam
21	04/07/2024 10.30 AM TO 01.30 PM/	206972	628444	MUKESH SARDA Vs OSHO FRIENDS INTERNATIONAL	R.K. DEWAN & CO.trademarks@rkdewan.com Vs ABHISHEK MALHOTRA amalhotra@tmtlaw.co.in	Assistant Registrar Manjusha madam
22	04/07/2024 10.30 AM TO 01.30 PM/	800663	2219558	INTOUCH LEATHER HOUSE INDIA PRIVATE LIMITED Vs GUCCIO GUCCI S.P.A	B.N. POOJARI asianpatent@gmail.com Vs RNA, IP ATTORNEYS info@rnaip.com	Assistant Registrar Manjusha madam
23	04/07/2024 10.30 AM TO 01.30 PM/	1194485	4464736	HINDUSTAN UNILEVER LIMITED Vs Trimurti Fragrances Private Limited	ANAND AND ANAND. trademark@anandandanand.com Vs ALBA LAW OFFICES delhi@albalawoffices.com	Assistant Registrar Manjusha madam
24	04/07/2024 10.30 AM TO 01.30 PM/	265411	1498223	POONARAM A. MALI Vs RAJENDRA GEHLOT	GB LEGAL ASSOCIATES saleelbhanushali@gmail.com	Assistant Registrar Manjusha madam
25	08/07/2024 10.30 AM TO 01.30 PM/	1066295	3285037	PANKAJ MANOHAR LAL KATARIYA. Vs LEGRAND FRANCE	LAW PROTECTOR trademark.lawprotectors@gmail.com Vs REMFY & SAGAR remfry-sagar@remfry.com	Assistant Registrar Manjusha madam
26	08/07/2024 10.30 AM TO 01.30 PM/	1085514	4601236	NOOR SALIM RAYEEN Vs SHRI BALAJI KNIT FAB	CHETAN SHANTILAL PARMAR parmarlegalism@yahoo.com Vs S LAKSHMI veevespost@gmail.com	Assistant Registrar Manjusha madam

27	08/07/2024 10.30 AM TO 01.30 PM/	880190	3285807	THE RUBY MILLS LTD. Vs PREMIER SPG AND WVG MILLS PVT. LTD.	G.RAMJI, ADVOCATE ramjiganesh.g@gmail.com	Assistant Registrar Manjusha madam
28	08/07/2024 10.30 AM TO 01.30 PM/	719889	1323015	MAHENDRA BROTHERS EXPORTS PRIVTAE LIMITED Vs MAHINDRA & MAHINDRA LTD.	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs TAS & CO. tasnc3@gmail.com	Assistant Registrar Manjusha madam
29	08/07/2024 10.30 AM TO 01.30 PM/	179752	1090637	CIPLA LIMITED Vs GILEAD SCIENCES, INC.	ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
30	08/07/2024 10.30 AM TO 01.30 PM/	1167733	2755134	MANGESH K MULEVA Vs PADMAVATI AGRO INDUSTRIES.	R.K. DEWAN & CO. trademarks@rkdewan.com Vs LALJI ADVOCATE. trademarks@laljitm.in	Assistant Registrar Manjusha madam
31	09/07/2024 10.30 AM TO 01.30 PM/	271423	3989749	OMKAR MAHESH GAIKWAD Vs Spin Master Limited	NADAR VENNILA ipr@startupwala.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
32	09/07/2024 10.30 AM TO 01.30 PM/	836704	2325682	MILAN SUPARI COMPANY PRIVATE LIMITED. Vs K. K. MASALAWALA	R.K.DEWAN & CO. delhi@rkdewan.com Vs BHAGWATI & CO. trivedi@bhagwatiandco.com	Assistant Registrar Manjusha madam
33	09/07/2024 10.30 AM TO 01.30 PM/	269154	3247541	RAMESH MOTUMAL WADHAWANI Vs Gujarat Guardian Limited	CEREBRAL DIMENSIONS trademarks@cdiplegal.com Vs SELVAM & SELVAM, ADVOCATES tmo@selvams.com	Assistant Registrar Manjusha madam
34	09/07/2024 10.30 AM TO 01.30 PM/	282055	4455931	J.P.BOW & TOKYO Vs Kalpesh R. Jhaveri	ADV PRITAM GANGURDE seva@sevatech.in Vs MOHIT SHARMA	Assistant Registrar Manjusha madam

35	09/07/2024 10.30 AM TO 01.30 PM/	280610	4455932	J.P. BOW & TOKYO Vs Kalpesh R. Jhaveri	ADV PRITAM GANGURDE seva@sevatech.in Vs MOHIT SHARMA	Assistant Registrar Manjusha madam
36	09/07/2024 10.30 AM TO 01.30 PM/	873861	2367511	IKON REMEDIES PRIVATE LIMITED, Vs SIGNUTRA INC	VIVEK LODHA vivlodha@gmail.com Vs THE ACME COMPANY info@theacmecoco.com	Assistant Registrar Manjusha madam
37	10/07/2024 10.30 AM TO 01.30 PM/	263621	3284354	M/S. VARUN HOMES PVT. LTD. Vs MOTHER DAIRY FRUIT & VEGETABLE LTD.	S.SINGH & ASSOCIATES info@singhnassociates.com Vs PARITOSH KUMAR SINGH lawyer.paaritosh@gmail.com	Assistant Registrar Manjusha madam
38	10/07/2024 10.30 AM TO 01.30 PM/	764430	1942232	EUREKA FORBES LIMITED Vs HINDUSTAN UNILEVER LIMITED	SURESH & CO. sbutani2@gmail.com Vs ANAND AND ANAND. mumbai@anandandanand.com	Assistant Registrar Manjusha madam
39	10/07/2024 10.30 AM TO 01.30 PM/	1025815	3970586	ADNAN BEARINGWALA Vs OKAYA POWER PVT. LTD.	AJAY SAHNI. ajaysahni@asahni.co	Assistant Registrar Manjusha madam
40	10/07/2024 10.30 AM TO 01.30 PM/	1025816	3970585	ADNAN BEARINGWALA Vs OKAYA POWER PVT. LTD.	AJAY SAHNI. ajaysahni@asahni.co	Assistant Registrar Manjusha madam
41	10/07/2024 10.30 AM TO 01.30 PM/	771551	1863108	CIPLA LIMITED Vs MERIAL	V. G. PARULKAR. vgp@cipla.com Vs L.S. DAVAR & CO. trademark@lsdavar.in	Assistant Registrar Manjusha madam
42	11/07/2024 10.30 AM TO 01.30 PM/	1001539	3583423	MIDAS SAFETY INNOVATIONS LIMITED Vs Kawasaki Jukogyo Kabushiki Kaisha ( Kawasaki Heavy Industries, Ltd.	DEWAN MOHAN RAJKUMAR tm.registry@rkdewanmail.com Vs ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam

43	11/07/2024 10.30 AM TO 01.30 PM/	266083	352124	PANASONIC CORPORATION Vs ANKER INNOVATIONS LIMITED	S. MAJUMDAR & CO. cal@patentindia.com Vs OBHAN & ASSOCIATES email@obhans.com	Assistant Registrar Manjusha madam
44	11/07/2024 10.30 AM TO 01.30 PM/	929892	3541610	ANKER INNOVATIONS LIMITED Vs PANASONIC CORPORATION	OBHAN & ASSOCIATES email@obhans.com Vs S. MAJUMDAR & CO. cal@patentindia.com	Assistant Registrar Manjusha madam
45	11/07/2024 10.30 AM TO 01.30 PM/	1132720	5060251	FARUKBHAI FAKIRMOHMAD MEMON Vs LEVI STRAUSS & CO.	ADITYA SANJAY SHAH Vs P S DAVAR trademarks@psdavar.com	Assistant Registrar Manjusha madam
46	11/07/2024 10.30 AM TO 01.30 PM/	771151	1774925	TRENT LIMITED Vs HEAD SPORT GMBH	Khaitan & Co. tm.mum@khaitanco.com Vs M/S H.V.WILLIAMS & CO.,	Assistant Registrar Manjusha madam
47	15/07/2024 10.30 AM TO 01.30 PM/	1208117	5501840	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs PIONEER NUTS AND BOLTS PVT. LTD.	R.K. DEWAN & CO. trademarks@rkdewan.com Vs MAHTTA & CO trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
48	15/07/2024 10.30 AM TO 01.30 PM/	1208116	5501839	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs PIONEER NUTS AND BOLTS PVT. LTD.	R.K. DEWAN & CO. trademarks@rkdewan.com Vs MAHTTA & CO trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
49	15/07/2024 10.30 AM TO 01.30 PM/	269957	4258822	JAWAHAR ROCHIRAM ROCHA Vs GANESHA AUDIO SYSTEMS PRIVATE LIMITED	ASHOKA LAW ASSOCIATES ip@ashokalaw.com Vs RAMESH CHANDRA BAGDI & ASSOC. rcbagdipcs@yahoo.in	Assistant Registrar Manjusha madam

50	15/07/2024 10.30 AM TO 01.30 PM/	921804	3390747	M/S SUNFI PHARMACEUTICAL PVT. LTD., Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED	J. P. ASSOCIATES jpassociates1@gmail.com	Assistant Registrar Manjusha madam
51	15/07/2024 10.30 AM TO 01.30 PM/	1100762	4719546	SHIRIN JUNAGADHWALA Vs PRECISION WIRES INDIA LTD.	HIRAL C. JOSHI. trademarks@cmjoshi.com	Assistant Registrar Manjusha madam
52	15/07/2024 10.30 AM TO 01.30 PM/	781632	1776086	JUZER MOHSIN NAGREE Vs AGAR DISTRIBUTORS (INDIA)	RAMCHANDRA R.MANDHANE, ADVOCATE. rrmandhane@gmail.com Vs KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com	Assistant Registrar Manjusha madam
53	16/07/2024 10.30 AM TO 01.30 PM/	998827	3583343	MOAZZAM SHABBIR MOIYADI Vs NIPPON AUDIOTRONIX PVT.LTD	BANSAL & COMPANY patentindia@gmail.com	Assistant Registrar Manjusha madam
54	16/07/2024 10.30 AM TO 01.30 PM/	997415	3472064	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
55	16/07/2024 10.30 AM TO 01.30 PM/	1011300	3731615	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTOR INDIA LTD	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
56	16/07/2024 10.30 AM TO 01.30 PM/	997414	3472063	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTOR INDIA LTD	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
57	16/07/2024 10.30 AM TO 01.30 PM/	1030874	3472062	VARNADA INDUSTRIES PVT LTD Vs BHASEEN HEATH PRODUCTS PVT. LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs MAHTTA & CO trademarks@mahtta.co.in	Assistant Registrar Manjusha madam



58	16/07/2024 10.30 AM TO 01.30 PM/	997414	3472063	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
59	16/07/2024 10.30 AM TO 01.30 PM/	1028868	3472062	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
60	16/07/2024 10.30 AM TO 01.30 PM/	921983	3396102	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND trademark@anandandanand.com	Assistant Registrar Manjusha madam
61	16/07/2024 10.30 AM TO 01.30 PM/	986960	3396100	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
62	16/07/2024 10.30 AM TO 01.30 PM/	1019014	3396101	VARNADA INDUSTRIES PVT LTD Vs HYUNDAI MOTORS INDIA LTD.	KRISHNA KUMARAN U G MENON krishna.kumaran08@gmail.com Vs ANAND AND ANAND chennai@anandandanand.com	Assistant Registrar Manjusha madam
63	18/07/2024 10.30 AM TO 01.30 PM/	1201975	5480794	CRAVE CLOTHING COMPANY PRIVATE LIMITED Vs CHINAR FORGE LTD.	MAKHIJA & ASSOCIATES. ipindia11@trademark.in Vs S.HANDA & CO. handatrademark276@gmail.com	Assistant Registrar Manjusha madam
64	18/07/2024 10.30 AM TO 01.30 PM/	886277	2270293	HARAKHCHAND KHIMJI VEERA Vs THE POLO/LAUREN COMPANY LP	CHINTAMANI DIGAMBARRAO KADTU chintamanikadtu@outlook.com Vs UNITED OVERSEAS TRADE MARK CO. unitedmark@unitedipr.com	Assistant Registrar Manjusha madam

65	18/07/2024 10.30 AM TO 01.30 PM/	266359	3080264	MATOSHREE HEALTH CARE PRIVATE LIMITED Vs HAB PHARMACEUTICALS AND RESEARCH LTD	R.K. DEWAN & CO. trademarks@rkdewan.com Vs CHANDRAKANT & ASSOCIATE tmrip@yahoo.com	Assistant Registrar Manjusha madam
66	18/07/2024 10.30 AM TO 01.30 PM/	939234	2879252	VINAY BANSAL Vs R C PLASTO TANKS AND PIPES PVT. LTD.	GAWDE MEGHA ASHOK atozsheelv@gmail.com Vs SHRIHAR TRIPATHI advocate.shrihar@gmail.com	Assistant Registrar Manjusha madam
67	18/07/2024 10.30 AM TO 01.30 PM/	267562	1754074	ANWAR ABDUL AZIZ Vs IMTIYAZ ABDUL AZIZ, JAVED ABDUL AZIZ AND IMRAN ABDUL AZIZ		Assistant Registrar Manjusha madam
68	18/07/2024 10.30 AM TO 01.30 PM/	267561	1754073	ANWAR ABDUL AZIZ Vs IMTIYAZ ABDUL AZIZ, JAVED ABDUL AZIZ AND IMRAN ABDUL AZIZ		Assistant Registrar Manjusha madam
69	18/07/2024 10.30 AM TO 01.30 PM/	267560	1754076	ANWAR ABDUL AZIZ Vs IMTIYAZ ABDUL AZIZ, JAVED ABDUL AZIZ AND IMRAN ABDUL AZIZ		Assistant Registrar Manjusha madam
70	22/07/2024 10.30 AM TO 01.30 PM/	1087223	4134030	KCP BIO PHARMA PRIVATE LIMITED Vs GALPHA LABORATORIES LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com	Assistant Registrar Manjusha madam
71	22/07/2024 10.30 AM TO 01.30 PM/	1101803	4134030	KCP BIO PHARMA PRIVATE LIMITED Vs INDCHEMIE HEALTH SPECIALITIES PVT LTD	KRISHNA & SAURASTRI ASSOCIATES LLPtm@krishnaandsaurastri.comVs VISHESH AND ASSOCIATES visheshassociates@gmail.com	Assistant Registrar Manjusha madam
72	22/07/2024 10.30 AM TO 01.30 PM/	1103160	4134030	KCP BIO PHARMA PRIVATE LIMITED Vs GLENMARK PHARMACEUTICALS LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLPtm@krishnaandsaurastri.comVs VISHESH AND ASSOCIATES visheshassociates@gmail.com	Assistant Registrar Manjusha madam

73	22/07/2024 10.30 AM TO 01.30 PM/	1101804	3742472	KCP BIO PHARMA PRIVATE LIMITED Vs INDCHEMIE HEALTH SPECIALITIES PVT LTD	KRISHNA & SAURASTRI ASSOCIATES LLPtm@krishnaandsaurastri.comVs VISHESH AND ASSOCIATES visheshassociates@gmail.com	Assistant Registrar Manjusha madam
74	22/07/2024 10.30 AM TO 01.30 PM/	1103159	3742472	KCP BIO PHARMA PRIVATE LIMITED Vs GLENMARK PHARMACEUTICALS LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLPtm@krishnaandsaurastri.comVs VISHESH AND ASSOCIATES visheshassociates@gmail.com	Assistant Registrar Manjusha madam
75	22/07/2024 10.30 AM TO 01.30 PM/	1105399	3742472	KCP BIO PHARMA PRIVATE LIMITED Vs Koye Pharmaceuticals Private Limited	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com Vs KHAITAN & CO tm.mum@khaitanco.com	Assistant Registrar Manjusha madam
76	22/07/2024 10.30 AM TO 01.30 PM/	1127085	4986122	FORUM DEVANG SHAH Vs AHAAR CONSUMER PRODUCTS (P) LTD.	TAS&CO. tasnco3@gmail.com Vs LALJI ADVOCATES trademarks@laljitm.in	Assistant Registrar Manjusha madam
77	22/07/2024 10.30 AM TO 01.30 PM/	1129916	4986122	FORUM DEVANG SHAH Vs Dinshaw's Holdings Private Limited	TAS&CO. tasnco3@gmail.com Vs SANDHYA THAKKAR adv.sandhya@gmail.com	Assistant Registrar Manjusha madam
78	23/07/2024 10.30 AM TO 01.30 PM/	853460	2149497	MR. ANIL JAIN Vs MAHESH EDIBLE OIL INDUSTRIES LTD.	VIRENDRA SINGH SENGAR apassociates7212@gmail.com Vs P. K. ARORA info@tajtrademark.com	Assistant Registrar Manjusha madam
79	23/07/2024 10.30 AM TO 01.30 PM/	840156	2149495	MR. ANIL JAIN Vs MAHESH EDIBLE OIL INDUSTRIES LTD.	VIRENDRA SINGH SENGAR apassociates7212@gmail.com Vs P. K. ARORA info@tajtrademark.com	Assistant Registrar Manjusha madam

80	23/07/2024 10.30 AM TO 01.30 PM/	724858	1400469	NAVNEET EDUCATION LIMITED Vs SCHWAN-STABILO SCHWANHAUSSER GMBH & CO. KG	R.K. DEWAN & CO. trademarks@rkdewan.com Vs SURANA & SURANA INTERNATIONAL ATTORNEYS inlaw@lawindia.com	Assistant Registrar Manjusha madam
81	23/07/2024 10.30 AM TO 01.30 PM/	1013028	3724676	SALEHAIBHAI E. PORBANDERWALA Vs BAGS & BAGGAGE	R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
82	23/07/2024 10.30 AM TO 01.30 PM/	882239	3347305	SACHIN RAMDAS AAROTE Vs DHARAMPAL PREMCHAND LIMITED .	ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
83	23/07/2024 10.30 AM TO 01.30 PM/	274758	5037534	MALU ELECTRODES PVT LTD Vs BHAWANI WELDING PVT. LTD.	HEENA MOHINANI madhumohinani_mumbai@yahoo.co.in Vs MAA SHARDA ASSOCIATES maashardaassociates15@gmail.com	Assistant Registrar Manjusha madam
84	23/07/2024 10.30 AM TO 01.30 PM/	1013028	3724676	SALEHAIBHAI E. PORBANDERWALA Vs BAGS & BAGGAGE	R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
85	23/07/2024 10.30 AM TO 01.30 PM/	988393	4007710	CYMMETRIK ENTERPRISE CO., LTD. Vs MATRIX COMSEC PRIVATE LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam
86	23/07/2024 10.30 AM TO 01.30 PM/	162043	1005452	RAJENDRA BABULAL MALU Vs PRABHAKAR TRADING CO.	HIRAL C. JOSHI. trademarks@cmjoshi.com	Assistant Registrar Manjusha madam
87	24/07/2024 10.30 AM TO 01.30 PM/	924631	3626247	DOTERRA HOLDINGS, LLC Vs EMCURE PHARMACEUTICALS LIMITED	R.K. DEWAN & CO. trademarks@rkdewan.com Vs ADITYA & ASSOCIATES tm@adityaandassociates.com	Assistant Registrar Manjusha madam

88	24/07/2024 10.30 AM TO 01.30 PM/	1167272	5200722	SWAROOP CHAND JAIN Vs C.P.TRADING COMPANY	SACHIN MEHTA cssachinmehta@gmail.com Vs J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in	Assistant Registrar Manjusha madam
89	24/07/2024 10.30 AM TO 01.30 PM/	1152700	5166616	ABDUL REHMAN ATTARWALA TRADING AS A. R. ATTARWALA. Vs I. J. PERFUMERY CO	ADITYA & ASSOCIATES tm@adityaandassociates.com Vs LALJI ADVOCATES trademarks@laljitm.in	Assistant Registrar Manjusha madam
90	24/07/2024 10.30 AM TO 01.30 PM/	1186103	4737164	MR. SUMIT KHERA Vs VINAY MOOLCHANDANI	J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in Vs SACHIN MEHTA cssachinmehta@gmail.com	Assistant Registrar Manjusha madam
91	25/07/2024 10.30 AM TO 01.30 PM/	1111853	4756733	MOHMED AASIF ABDUL HAMID MANSOORI Vs SHRI CHIRAG A. PAREKH	BALAJI IP PRACTICE info@balajiiipractice.com Vs PARKER & PARKER CO. LLP info@parkerip.com	Assistant Registrar Manjusha madam
92	25/07/2024 10.30 AM TO 01.30 PM/	888658	3436357	M/S. AJMERA PHARMACEUTICALS PVT.LTD Vs S.P.S. Jayam & Co.,	MANALI BHANUSHALI saleel.bhanushali@gmail.com Vs L.R. SWAMI CO. trademark@lrswami.com	Assistant Registrar Manjusha madam
93	25/07/2024 10.30 AM TO 01.30 PM/	968014	3069789	KALIMUDDIN HAJI TAYYABALI Vs M/s Shubham Goldiee Masale Pvt.Ltd.,	G.S. RIJHWANI & CO. gsrijhwani12@gmail.com Vs UNITED OVERSEAS TRADE MARK CO. unitedmark@unitedipr.com	Assistant Registrar Manjusha madam
94	25/07/2024 10.30 AM TO 01.30 PM/	1122471	4918127	M/S. BIHARILAL DEVIPRASAD AND SONS Vs M/S BIHARILAL DEVI PRASAD AND COMPANY	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs UNION LEGAL SERVICES unionlawlegalservices@gmail.com	Assistant Registrar Manjusha madam

95	25/07/2024 10.30 AM TO 01.30 PM/	1122472	4918129	M/S. BIHARILAL DEVIPRASAD AND SONS Vs M/S BIHARILAL DEVI PRASAD AND COMPANY	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs UNION LEGAL SERVICES unionlawlegalservices@gmail.com	Assistant Registrar Manjusha madam
96	25/07/2024 10.30 AM TO 01.30 PM/	1103710	4756733	MOHMED AASIF ABDUL HAMID MANSOORI Vs The Polo Lauren Company LP	BALAJI IP PRACTICE info@balajiiipractice.com Vs UNITED OVERSEAS TRADE MARK CO. unitedmark@unitedipr.com	Assistant Registrar Manjusha madam
97	25/07/2024 10.30 AM TO 01.30 PM/	1122473	4918125	M/S. BIHARILAL DEVIPRASAD AND SONS Vs M/S BIHARILAL DEVI PRASAD AND COMPANY	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs UNION LEGAL SERVICES unionlawlegalservices@gmail.com	Assistant Registrar Manjusha madam
98	29/07/2024 10.30 AM TO 01.30 PM/	855744	2738780	CENTURION SYSTEMS (PTY) LIMITED Vs M/S CENTURION POWER CABLES PVT. LTD.	ADITYA & ASSOCIATES. info@adityaandassociates.com Vs ARORA AND ARORA aroraandarora@gmail.com	Assistant Registrar Manjusha madam
99	29/07/2024 10.30 AM TO 01.30 PM/	1047150	4376229	FLORESSENCE PERFUMES PRIVATE LIMITED Vs RAMSONS PERFUMES PVT. LTD	JAYA A MANGHWANI jayam10@gmail.com Vs GROVER & ASSOCIATES groverindia@outlook.com	Assistant Registrar Manjusha madam
100	29/07/2024 10.30 AM TO 01.30 PM/	1116166	4890230	SUNIL RAMESH BANDEKAR Vs Radico Khaitan Ltd.	ANKIT SETHI tm@bngltd.com Vs SAGAR CHANDRA & ASSOCIATES office@scalegal.in	Assistant Registrar Manjusha madam
101	29/07/2024 10.30 AM TO 01.30 PM/	993680	3709526	MR. KISHANKUMAR PRAVINBHAI NANAVATIYA Vs M/S VIRA AUTO COMPONENTS PVT. LTD.	JOSEPH VARIKASERY varikasery@yahoo.com Vs SHARMA & ASSOCIATES. surindersharmaadvocate@gmail.com	Assistant Registrar Manjusha madam

102	29/07/2024 10.30 AM TO 01.30 PM/	213928	1117020	KETAN SHAH Vs CALVIN KLEIN TRADEMARK TRUST	M. P. MIRCHANDANI & CO. mail@mpmirchandani.com Vs D. P. AHUJA & CO. trademarks@dpahuja.com	Assistant Registrar Manjusha madam
103	30/07/2024 10.30 AM TO 01.30 PM/	1123603	4918126	M/S. BIHARILAL DEVIPRASAD AND SONS Vs M/S BIHARILAL DEVI PRASAD AND COMPANY	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs UNION LEGAL SERVICES unionlawlegalservices@gmail.com	Assistant Registrar Manjusha madam
104	30/07/2024 10.30 AM TO 01.30 PM/	1015857	3386986	CHIRAG Vs (1) Raju Arjan Daswani (2) Esther Raju Daswani and (3) Yohan Raju Daswani	SURESH & CO. sbutani2@gmail.com Vs W. S. KANE & CO. hwk@wskaneandco.com	Assistant Registrar Manjusha madam
105	30/07/2024 10.30 AM TO 01.30 PM/	1035215	4328025	SHIVKAILASH TRADING COMPANY Vs VIJAY ANCHLIYA	VIVEK LODHA vivlodha@gmail.com Vs MAA SHARDA ASSOCIATES maashardaassociates45@gmail.com	Assistant Registrar Manjusha madam
106	30/07/2024 10.30 AM TO 01.30 PM/	1101330	4739328	YOGESH ANANDA PHONDE Vs SUNRAJAS INDIA PRIVATE LIMITED	RAJDEEP VILAS MAKOTE csrajdeep8285@gmail.com Vs AMIT NAMDEV PATIL yourtmexpert@gmail.co	Assistant Registrar Manjusha madam
107	30/07/2024 10.30 AM TO 01.30 PM/	1020606	3905599	BETAFENCE HOLDING NV Vs Soletanche Freyssinet	SAJEEV KUMAR S. NAIR gopanair@gnair.com Vs S.S. RANA & CO. opp@ssrana.com	Assistant Registrar Manjusha madam
108	30/07/2024 10.30 AM TO 01.30 PM/	1144466	5023917	HEMRAJ MAHENDRA AHIRE Vs Yara International ASA	PRIYA CONSULTANCY & REGISTRATION CO. parveenarya.law@gmail.com Vs REMFY & SAGAR remfry-sagar@remfry.com	Assistant Registrar Manjusha madam

109	30/07/2024 10.30 AM TO 01.30 PM/	749284	1452363	Mrs. KUSUMBEN K. BHAGAT Vs AGLOWMED LTD.	VISHESH & ASSOCIATES. visheshassociates@gmail.com	Assistant Registrar Manjusha madam
110	31/07/2024 10.30 AM TO 01.30 PM/	1035216	4328024	SHIVKAILASH TRADING COMPANY Vs MR.VIJAY ANCHLIYA	VIVEK LODHA vivlodha@gmail.com Vs MAA SHARDA ASSOCIATES maashardaassociates45@gmail.com	Assistant Registrar Manjusha madam
111	31/07/2024 10.30 AM TO 01.30 PM/	880495	2458948	THE INDIAN HOTELS COMPANY LIMITED Vs COPPER CHIMNEY PVT LTD	ANAND AND ANAND. trademark@anandandanand.com Vs KAYSER AND COMPANY. kayserco@gmail.com	Assistant Registrar Manjusha madam
112	31/07/2024 10.30 AM TO 01.30 PM/	774570	1874681	BHOGILAL LAJIBHAI PATEL Vs HYDAC TECHNOLOGY GMBH	THAKUR & CO. thakurandco@yahoo.co.in Vs L.S. DAVAR & CO., delhi@lsdavar.in	Assistant Registrar Manjusha madam
113	31/07/2024 10.30 AM TO 01.30 PM/	794149	2116662	LOKHANDWALA INFRASTRUCTURE PRIVATE LIMITED Vs LIDL STIFTUNG & CO.KG.	IPR LAW ASSOCIATES (MUMBAI) tmmumbai@iprla.org Vs L.S. DAVAR & CO., delhi@lsdavar.in	Assistant Registrar Manjusha madam
114	31/07/2024 10.30 AM TO 01.30 PM/	747036	1721657	CIPLA LIMITED Vs GILEAD SCIENCES, INC.	ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
115	31/07/2024 10.30 AM TO 01.30 PM/	793035	2116662	LOKHANDWALA INFRASTRUCTURE PRIVATE LIMITED Vs LOKHANDWALA CONSTRUCTION INDUSTRIES PVT LTD	IPR LAW ASSOCIATES (MUMBAI) tmmumbai@iprla.org Vs KAYSER AND COMPANY. office@kayser.co.in	Assistant Registrar Manjusha madam